

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1527**

**TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 21, 1945  
(SAKA)**

**UNLAWFUL ORGANISATIONS**

**1527. SHRI B.Y. RAGHAVENDRA:  
DR. RAJDEEP ROY:  
SHRI DHARMENDRA KASHYAP:  
SHRI PALLAB LOCHAN DAS:  
SHRI CHANDRA PRAKASH JOSHI:  
DR. SATYAPAL SINGH:  
DR. ARVIND KUMAR SHARMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of organisations declared unlawful under Section 3 of the Unlawful Activities (Prevention) Act, 1973 in the country;**

**(b) the names of such unlawful organisations; and**

**(c) the names and details of the organisations declared illegal under section 3 of the Unlawful Activities (Prevention) Act, 1973 in the State of Rajasthan?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): In exercise of the powers conferred by sub-section (1) of the section 3 of the Unlawful Activities (Prevention) Act, 1967 (37 of 1967), the Central Government can declare any organisation as an unlawful association, which will be applicable for entire country including Rajasthan. A list of the organizations presently declared as unlawful association by Central Government under Section 3 of the Unlawful Activities (Prevention) Act, 1967 are at Annexure.**

<b>Sl. No.</b>	<b>Name of Unlawful Association</b>
<b>1.</b>	<b>Students Islamic Movement of India(SIMI)</b>
<b>2.</b>	<b>United Liberation Front of Assam (ULFA)</b>
<b>3.</b>	<b>National Democratic Front of Bodoland (NDFB)</b>
<b>4.</b>	<b>Meitei Extremist Organizations, namely-</b> <b>(i) Peoples' Liberation Army (PLA) and its political wing, the Revolutionary People's Front (RPF)</b> <b>(ii) United National Liberation Front (UNLF) and its armed wing, the Manipur Peoples' Army (MPA)</b> <b>(iii) Peoples' Revolutionary Party of Kangleipak (PREPAK) and its Armed wing, the 'Red Army'.</b> <b>(iv) Kangleipak Communist Party (KCP) and its armed wing, also called the 'Red Army'</b> <b>(v) Kanglei Yaol Kanba Lup (KYKL)</b> <b>(vi) Coordination Committee (CorCom) and</b> <b>(vii) Alliance for Socialist Unity Kangleipak (ASUK)</b>
<b>5.</b>	<b>All Tripura Tiger Force (ATTF)</b>
<b>6.</b>	<b>National Liberation Front of Tripura (NLFT)</b>
<b>7.</b>	<b>Hynniewtrep National Liberation Council (HNLC)</b>
<b>8.</b>	<b>Liberation Tigers of Tamil Eelam (LTTE)</b>
<b>9.</b>	<b>National Socialist Council of Nagaland (Khaplang) [NSCN (K)]</b>
<b>10.</b>	<b>Islamic Research Foundation (IRF)</b>
<b>11.</b>	<b>Jamaat-e-Islami (Jel), Jammu and Kashmir</b>
<b>12.</b>	<b>Jammu and Kashmir Liberation Front (Mohd. Yasin Malik faction)</b>
<b>13.</b>	<b>Sikhs for Justice (SFJ)</b>
<b>14.</b>	<b>Popular Front of India (PFI) and its associates or affiliates or fronts including Rehab India Foundation (RIF), Campus Front of India (CFI), All India Imams Council (AIIC), National Confederation of Human Rights Organization (NCHRO), National Women's Front, Junior Front, Empower India Foundation and Rehab Foundation, Kerala.</b>
<b>15.</b>	<b>Jammu and Kashmir Democratic Freedom Party (JKDFP)</b>

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